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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 776/2024, CM APPL. 3379-3380/2024, CM APPL.
12819/2024

LUCKY PHARMA LOGISTICS PRIVATE LIMITEDPetitioner

Through: Mr. Preetam Singh, Advocate.

versus

LIEUTENANT GOVERNOR, GNCTD & ORS.Respondents

Through: Mr. Ashish Verma, Advocate.

CORAM:

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER

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12.07.2024

1. It is already 4:55 PM. Due to paucity of time, it is not possible to take up this matter today.
2. Re-notify on 6th September, 2024.

SANJEEV NARULA, J

JULY 12, 2024

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